

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.419
Appeal No.75/252/ND/2021

IN THE MATTER OF:

Sher Singh Estates Pvt Ltd	...	Appellant
Versus		
Registrar of Companies NCT of Delhi Haryana	...	Respondent

Order under Section 252 of Companies Act, 2013.

Order delivered on 07.03.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Mr. Aayush Aggarwal, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 14.03.2023.

Sd/-
(Court Officer)